

1	2	3	4	5	6
Eastern Region :					
Bihar	1710	1047	663	38.8	3739
D.V.C.	1490	1179	311	20.9	-
Orissa	1900	1636	264	13.9	2912
West Bengal	2775	2535	240	8.6	5030
Sikkim	-	-	-	-	43
E.R.	7742	6294	1448	18.7	11166
North-Eastern Region :					
Arunachal Pradesh	47	40	7	14.9	84
Assam	541	513	28	5.2	937
Manipur	90	70	20	22.2	174
Meghalaya	91	91	0	0.0	132
Mizoram	52	43	9	17.3	130
Nagaland	39	37	2	5.1	64
Tripura	96	68	28	29.2	169
N.E.R.	935	848	87	9.3	1610
Andaman and Nicobar	-	-	-	-	37
Lakshadweep	-	-	-	-	7
All India	62,927	51,649	11,278	17.9	90,093

[English]

Implementation of NFBS and NMBS in States

*133. DR. M. JAGANNATH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the National Family Benefit Scheme and National Maternity Benefit Scheme are being properly implemented in States;

(b) if so, the details thereof, State-wise; and

(c) the action proposed to be taken to ensure strict implementation of these schemes by the States?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (c) The National Family Benefit Scheme (NFBS) and National Maternity Benefit Scheme (NMBS) were launched as Centrally Sponsored Schemes with effect from 15th August, 1995.

Releases, reported expenditure and number of beneficiaries under NFBS and NMBS are given in enclosed Statement I to VI.

These were new schemes and hence a lot of ground work and publicity was required throughout the country. The State Governments took considerable time in

grounding the programme and complete procedures and formalities. Releases of funds during 1995-96 under NFBS and NMBS amounted to 105 crores and 58.7 crores respectively, which was 68% and 67% respectively of the Budget Allocation. Releases under NFBS and NMBS during 1996-97 were Rs. 106.9 crores and Rs. 67.6 crores respectively, which was more or less the entire provision available for the year. However, as may be seen from the Annexures, expenditure reported by the States was at a lower level. This indicates that the implementation of these two schemes has to significantly improve.

The Ministry has taken several steps such as meetings with State Ministers in charge of NSAP, individual review meetings with the State Secretaries, discussions on perceived impediments to successful implementation of the schemes in the Central Advisory Committee on NSAP and special publicity campaigns. Letters have also been addressed to Chief Ministers and Chief Secretaries of the States which have been found to lag behind. State Governments have also been requested to give wide publicity to these schemes and improve the implementation. Such efforts will be continued. Stepping up the publicity campaign through media and other means, continuous monitoring of the process of implementation and frequent discussions with State Governments at various levels and simplification of procedures are some of the steps proposed.

Statement-I*Progress of NFBS for 1995-96*

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benf. Reported
1	2	3	4	5
1.	Andhra Pradesh	1334.93	262.03	3916
2.	Arunachal Pradesh	1.71	0.00	0
3.	Assam	188.21	51.13	1652
4.	Bihar	1090.36	257.48	3191
5.	Goa	3.37	1.10	17
6.	Gujarat	222.33	6.81	NR
7.	Haryana	45.72	1.70	NR
8.	Himachal Pradesh	11.95	3.55	57
9.	J and K	27.3	22.17	292
10.	Karnataka	383.69	209.67	NR
11.	Kerala	90.57	10.29	31
12.	Madhya Pradesh	823.85	233.08	4038
13.	Maharashtra	606.69	0.75	155
14.	Manipur	3.42	3.38	55
15.	Meghalaya	3.27	2.31	10
16.	Mizoram	1.7	1.66	24
17.	Nagaland	3.53	2.03	12
18.	Orissa	510.69	1.85	18
19.	Punjab	37.38	28.91	437
20.	Rajasthan	266.89	0.00	0
21.	Sikkim	1.67	NR	NR
22.	Tamilnadu	1130	540.94	14153
23.	Tripura	10.4	2.12	58
24.	Uttar Pradesh	3147.28	2062.93	48221
25.	West Bengal	531.09	72.96	2246
26.	A and N Islands	1.69	NR	NR
27.	Chandigarh	1.72	1.72	NR
28.	D & N Haveli	1.65	NR	NR
29.	Daman and Diu	1.48	1.27	24
30.	NCT Delhi	18.85	18.85	NR
31.	Lakshadweep	1.62	0.00	0
32.	Pondicherry	1.68	0.00	0
Total		10506.68	3800.68	78607

NR : Not Reported.

Statement-II*Progress of NMBS for 1995-96*

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benf. Reported
1	2	3	4	5
1.	Andhra Pradesh	746.75	588.78	203902
2.	Arunachal Pradesh	1.95	0.00	0
3.	Assam	87.79	35.41	8888
4.	Bihar	572.00	211.34	79701
5.	Goa	2.60	0.00	0
6.	Gujarat	118.25	0.00	0
7.	Haryana	35.72	24.25	5566
8.	Himachal Pradesh	13.42	1.87	295
9.	J and K	30.80	20.46	5022
10.	Karnataka	237.96	196.04	NR
11.	Kerala	64.88	13.42	167
12.	Madhya Pradesh	457.60	17.79	0
13.	Maharashtra	361.76	0.07	831
14.	Manipur	4.07	3.87	1277
15.	Meghalaya	3.74	2.50	122
16.	Mizoram	1.58	1.58	500
17.	Nagaland	5.59	3.15	126
18.	Orissa	240.08	4.91	1524
19.	Punjab	25.48	9.36	2569
20.	Rajasthan	202.67	0.00	0
21.	Sikkim	0.94	NR	NR
22.	Tamilnadu	563.60	155.80	50487
23.	Tripura	12.34	3.77	1671
24.	Uttar Pradesh	1777.92	1264.47	291690
25.	West Bengal	274.49	35.23	22285
26.	A and N Islands	0.69	NR	NR
27.	Chandigarh	1.57	1.57	NR
28.	D and N Haveli	0.29	NR	NR
29.	Daman and Diu	0.18	0.09	24
30.	NCT Delhi	21.85	21.85	NR
31.	Lakshadweep	0.22	0.00	0
32.	Pondicherry	1.78	0.00	0
Total		5870.55	2617.57	676647

NR : Not Reported.

Statement-III

(Provisional)

NFBS
1996-97

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benef.
1	2	3	4	5
1.	Andhra Pradesh	2238.12	1609.37	28461
2.	Arunachal Pradesh	2.03	0.61	8
3.	Assam	212.30	160.68	3212
4.	Bihar	583.17	344.15	5871
5.	Goa	10.19	12.78	169
6.	Gujarat	7.26	11.50	108
7.	Haryana	36.52	43.62	617
8.	Himachal Pradesh	11.57	11.11	176
9.	J and K	62.48	30.66	505
10.	Karnataka	12.49	12.08	174
11.	Kerala	205.51	148.14	1998
12.	Madhya Pradesh	2246.62	1520.56	26125
13.	Maharashtra	36.74	122.83	716
14.	Manipur	14.41	2.70	11
15.	Meghalaya	2.61	1.05	21
16.	Mizoram	5.78	2.81	42
17.	Nagaland	8.64	4.48	61
18.	Orissa	224.11	458.85	5110
19.	Punjab	124.62	78.85	1456
20.	Rajasthan	24.97	27.15	1243
21.	Sikkim	2.26	NR	NR
22.	Tamilnadu	1357.93	1193.74	23170
23.	Tripura	25.90	15.72	274
24.	Uttar Pradesh	2221.30	1164.14	21476
25.	West Bengal	966.50	235.83	4123
26.	A and N Islands	0.06	0.35	4
27.	Chandigarh	1.36	NR	NR
28.	D and N Haveli	5.78	2.76	45
29.	Daman and Diu	2.92	2.20	40
30.	NCT Delhi	32.06	9.75	168
31.	Lakshadweep	2.81	1.05	19
32.	Pondicherry	0.06	0.10	1
Total		10689.08	7229.62	125404

NR : Not Reported.

Statement-IV

(Provisional)

NMBS
1996-97

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benef.
1	2	3	4	5
1.	Andhra Pradesh	1205.32	771.37	199399
2.	Arunachal Pradesh	0.06	0.21	64
3.	Assam	145.47	57.28	17240
4.	Bihar	679.55	346.01	114331
5.	Goa	0.08	0.14	43
6.	Gujarat	3.74	4.8	1413
7.	Haryana	64.14	38.55	12713
8.	Himachal Pradesh	8.00	9.69	2463
9.	J and K	36.05	16.04	5527
10.	Karnataka	7.54	13.13	8819
11.	Kerala	86.35	43.35	8200
12.	Madhya Pradesh	400.74	283.02	82007
13.	Maharashtra	11.44	57.38	3918
14.	Manipur	20.41	3.29	216
15.	Meghalaya	3.17	1.06	355
16.	Mizoram	8.01	2.57	733
17.	Nagaland	19.99	7.63	2029
18.	Orissa	435.53	296.15	92328
19.	Punjab	28.11	16.62	4704
20.	Rajasthan	6.51	4.61	117
21.	Sikkim	1.53	NR	NR
22.	Tamilnadu	571.21	535.25	177019
23.	Tripura	30.62	18.09	6150
24.	Uttar Pradesh	2416.16	1462.97	453381
25.	West Bengal	529.17	187.09	57721
26.	A and N Islands	0.02	0.02	6
27.	Chandigarh	0.05	NR	NR
28.	D and N Haveli	0.95	0.44	134
29.	Daman and Diu	0.24	0.17	44
30.	NCT Delhi	37.68	4.89	629
31.	Lakshadweep	0.01	0.03	14
32.	Pondicherry	0.06	1.68	559
Total		6757.91	4183.53	1252276

NR : Not Reported.

Statement-V

(Provisional)

NFBS
1997-98

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benf. Reported	Committed liability 96-97	Total Release
1.	Andhra Pradesh	1123.98	NR	NR		1123.98
2.	Arunachal Pradesh	0.00	NR	NR		0.00
3.	Assam	89.86	1.35	NR	37.18	127.04
4.	Bihar	92.44	NR	NR	204.46	296.90
5.	Goa	5.72	1.20	19.00		5.72
6.	Gujarat	0.00	NR	NR		0.00
7.	Haryana	2.66	NR	NR	18.99	21.65
8.	Himachal Pradesh	0.00	NR	NR	9.48	9.48
9.	J and K	14.63	NR	NR		14.63
10.	Karnataka	0.00	1.05	13.00		0.00
11.	Kerala	36.42	2.80	45.00	13.81	50.23
12.	Madhya Pradesh	509.97	3.45	173.00		509.97
13.	Maharashtra	0.00	NR	NR	61.57	61.57
14.	Manipur	0.00	NR	NR		0.00
15.	Meghalaya	2.50	NR	NR		2.50
16.	Mizoram	1.72	NR	NR		1.72
17.	Nagaland	0.00	NR	NR		0.00
18.	Orissa	64.20	39.18	1574.00	169.21	233.41
19.	Punjab	62.92	NR	NR		62.92
20.	Rajasthan	0.00	NR	NR		0.00
21.	Sikkim	0.00	NR	NR		0.00
22.	Tamilnadu	806.31	NR	NR		806.31
23.	Tripura	4.90	NR	NR		4.90
24.	Uttar Pradesh	222.47	NR	NR		222.47
25.	West Bengal	22.68	NR	NR		22.68
26.	A and N Islands	0.00	NR	NR		0.00
27.	Chandigarh	0.00	NR	NR		0.00
28.	D and N Haveli	1.43	NR	NR		1.43
29.	Daman and Diu	0.00	0.15	2.00		0.00
30.	NCT Delhi	0.00	NR	NR		0.00
31.	Lakshadweep	0.00	NR	NR		0.00
32.	Pondicherry	0.00	NR	NR		0.00
Total		3064.81	49.18	1826.00	514.70	3579.51

NR : Not Reported.

Statement-VI

(Provisional)

NMBS
1997-98

(Rs. in Lakh)

S.No.	State/UTs	Release	Exp. Reported	No. of Benf. Reported	Committed liability 96-97	Total Release
1.	Andhra Pradesh	588.08	NR	NR		588.08
2.	Arunachal Pradesh	0.83	NR	NR		0.83
3.	Assam	49.07	0.65	183		49.07
4.	Bihar	114.74	NR	NR	109.37	224.11
5.	Goa		0.09	32		
6.	Gujarat		0.78	NR		
7.	Haryana	12.50	0.34	63	20.69	33.19
8.	Himachal Pradesh		NR	NR	12.11	12.11
9.	J and K	3.35	NR	NR		3.35
10.	Karnataka	5.16	1.59	531		5.16
11.	Kerala		1.25	470	29.43	29.43
12.	Madhya Pradesh	35.66	NR	NR		35.66
13.	Maharashtra		NR	NR	39.89	39.89
14.	Manipur		NR	NR		
15.	Meghalaya	3.04	NR	NR		3.04
16.	Mizoram		NR	NR		
17.	Nagaland	6.02	NR	NR		6.02
18.	Orissa	45.32	11.29	25151	60.88	106.20
19.	Punjab		NR	NR		
20.	Rajasthan		NR	NR		
21.	Sikkim		NR	NR		
22.	Tamilnadu	89.85	NR	NR	30.95	120.80
23.	Tripura	5.53	NR	NR		5.53
24.	Uttar Pradesh	470.57	NR	NR	106.16	576.73
25.	West Bengal	34.53	NR	NR		34.53
26.	A and N Islands		NR	NR		
27.	Chandigarh		NR	NR		
28.	D and N Haveli	0.24	NR	NR		0.24
29.	Daman and Diu		NR	NR		
30.	NCT Delhi		NR	NR		
31.	Lakshadweep		NR	NR		
32.	Pondicherry		NR	NR		
Total		1464.49	15.99	26430	409.48	1873.97

NR : Not Reported.